

**By Speed Post/Fax/e-mail/ Special Messenger**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

**No.HC.VII-100 (Pt.-IV)/2010/ 1713/A**

From: Shri R.A. Tapadar  
Officer on Special Duty  
Gauhati High Court, Guwahati &  
Joint Director (Officiating)  
Judicial Academy, Assam

To

**The Director  
National Judicial Academy India  
Bhadbhada Road, Suraj Nagar  
P.O. Bhopal-462044 (M.P) India  
Fax No.0755-2696904 / 2432587**

*Dated- Guwahati, the 16<sup>th</sup> March, 2015*

Sub:- **Nomination for NJA Programmes, scheduled during April, 2015.**

Madam,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to nominate following Judicial Officers to participate in the NJA Programmes, scheduled during **April, 2015**, in the following manner-

Sl No.	Prog. No	Prog. Date	Prog. Name	Name of the Nominated Officers
1.	P-918	04.04.2015 to 10.04.2015	National Orientation Programme for Newly Appointed Civil Judges (Junior Division)	1. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1 <sup>st</sup> Class, Nazira, Sivasagar. 2. Smti Jayashree Bora, Judicial Magistrate, 1 <sup>st</sup> Class, Sonitpur, Tezpur. 3. Smti Pooja Sinha, Judicial Magistrate, 1 <sup>st</sup> Class, Morigaon.

2.	P-920	10.04.2015 to 12.04.2015	National Conference of the Presiding Officers of Labour Courts / Tribunals.	1. Shri Anup Narayan Ghosh, Presiding Officer, Industrial Tribunal, Cachar, Silchar.  2. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh.
3.	P-921	10.04.2015 to 12.04.2015	National Conference of Judges of District Judiciary on "Law & Technology (IPR and Cyber Laws)"	1. Shri Jogeswar Bora, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur  2. Shri Arupjyoti Baishya, Sub Divisional Judicial Magistrate (S), Udalguri.
4.	P-922	17.04.2015 to 19.04.2015	National Conference of Judges of District Judiciary on MACT Cases.	1. Shri Murtaza Ahmed Choudhury, Member MACT, Goalpara (designate).  2. Shri K.L. Liana, Presiding Officer, MACT, Aizawl.

This is for favour of your kind information and necessary action.

Yours faithfully

16.03.15

**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**

Memo No. **HC.VII-100 (Pt.-IV)/2010/1714 - 1737/A** dated 16.03.2015

Copy forwarded for information and necessary action to:

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programmes on condition that (a) the Officers will be treated as on duty during the training period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

4. The Accountant General (A&E), Mizoram, Aizawl, for information and necessary action.

The Officer is placed on deputation for participating in the training programme on condition that (a) the Officer will be treated as on duty during the training period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

5. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
6. **The District & Sessions Judge, Sivasagar / Sonitpur, Tezpur / Morigaon / Cachar, Silchar / Dibrugarh / Lakhimpur, North Lakhimpur / Udalguri / Goalpara. He / she is requested to inform the nominated participant(s) of his / her respective District.**
7. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
8. **The Registrar, Gauhati High Court, Aizawl Bench, Aizawl. He / she is requested to inform the nominated participant of his State.**
9. The Joint Registrar (Judl. / PM & P / Admn.-I), Gauhati High Court, Guwahati.
10. Shri Murtaza Ahmed Choudhury, Member MACT, Goalpara (designate).
11. Shri K.L. Liana, Presiding Officer, MACT, Aizawl.
12. Shri Anup Narayan Ghosh, Presiding Officer, Industrial Tribunal, Cachar, Silchar.
13. Shri Amir Uddin Ahmed, Presiding Officer, Labour Court, Dibrugarh.
14. Shri Jogeswar Bora, Chief Judicial Magistrate, Lakhimpur, North Lakhimpur
15. Shri Arupjyoti Baishya, Sub Divisional Judicial Magistrate (S), Udalguri.
16. Smti Sagarika Borpujari, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Nazira, Sivasagar.
17. Smti Jayashree Bora, Judicial Magistrate, 1<sup>st</sup> Class, Sonitpur, Tezpur.
18. Smti Pooja Sinha, Judicial Magistrate, 1<sup>st</sup> Class, Morigaon.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)

The nominated participants above are requested to furnish their full name, designation, postal address including official and residential address, telephone numbers, fax and e-mail, etc. to the Registrar, NJA, Bhopal directly for convenience (NJA Fax No. 0755-2696904, e-mail: [liaisonoffice@nja.gov.in](mailto:liaisonoffice@nja.gov.in), website: [www.nja.gov.in](http://www.nja.gov.in)). They are requested to intimate their travel plans in writing to the NJA, Bhopal well in advance (at least 3 days) to enable the Academy to provide transport facility from the airport / railway station. They are also requested to deposit one-time Registration Fees (Rs.1000/-) and boarding and lodging charges (Rs.450/- per day per participant and an additional Rs. 300/- per day in case of spouse accompanies with the participant. **However, PARTICIPANTS OF ORIENTATION PROGRAMME FOR CIVIL JUDGES (JUNIOR DIVISION) ARE REQUESTED NOT TO GO WITH THEIR SPOUSE.** Nominated participants are also requested to obtain the details of Joining Instructions from the NJA website. The nominated participants will inform the Hon'ble High Court about their departure for NJA Programmes and rejoining to normal duty after completion of the Programme through the District Judge/CJM, alongwith a report indicating the subjects on which he/she has undergone training, with a brief note thereon.

They are to mention in the report about the suggestions and ideas generated in the respective programme that can be effectively used in their respective State/Court and how this can be achieved and what are the drawbacks that they feel exists in their State or Court and how these can be remedied, on the basis of the inputs received in the respective programme.

The nominated participants are also requested to carry their officially allotted Laptops with them while attending the programme. **FURTHER, THE PARTICIPANT JUDGES NOMINATED FOR ORIENTATION PROGRAMME FOR CIVIL JUDGE (JUNIOR DIVISION) SHALL ALSO BRING COPIES OF JUDGMENTS OF ONE CIVIL AND ONE CRIMINAL CONTESTED CASE AND ONE ORDER PASSED ON INJUNCTION APPLICATION ON MERITS.**

19. The Administrative Officer, Judicial Academy, Assam.
20. **The Systems Analyst, Gauhati High Court, Guwahati. He is directed to upload this letter in the official web site of Gauhati High Court immediately.**
21. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
22. The Private Secretary to Hon'ble Mr. Justice C.R. Sarma, Gauhati High Court, Guwahati.
23. The CA to Registrar General, Gauhati High Court, Guwahati.
24. Office File.

  
**OSD & JOINT DIRECTOR (OFFICIATING)**  
**JUDICIAL ACADEMY, ASSAM**